

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 29.09.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 80/2009	O.S. 94/2015
2. O.S. 762/2014	O.S. 1352/2018
3. O.S. 104/2014	<b>HEARING</b>
<b>HEARING</b>	O.S. 970/2005
4. O.S. 376/2001	O.S. 1412/2008
5. O.S. 586/2009 C/W 352/10	O.S. 1102/2009
6. O.S. 1402/2011	O.S. 578/2017
7. O.S. 1578/2014	O.S. 630/2018
8. O.S. 112/2015	O.S. 1294/2019
9. O.S. 136/2016	<b>EVIDENCE</b>
<b>EVIDENCE</b>	O.S. 482/2009
10. O.S. 1152/2007	O.S. 444/2009
11. O.S. 1084/2016	O.S. 274/2014
12. O.S. 1086/2016	O.S. 1282/2016
13. O.S. 1088/2016	O.S. 82/2017
14. O.S. 1090/2016	MISC. 12/2017
15. O.S. 1106/2016	O.S. 1272/2018

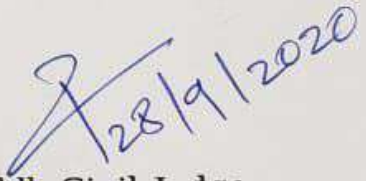
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 29.09.2020**

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 982/2008	16) O.S 508/2017
2) O.S 630/2011	17) O.S 1044/2018
3) O.S 682/2011	18) O.S 1368/2018
4) O.S 686/2011	19) O.S 1500/2018
5) O.S 528/2012	20) O.S 4/2019
6) O.S 1612/2012	21) O.S 64/2019
7) O.S 820/2013	22) O.S 398/2019
8) O.S 1022/2015	23) O.S 530/2019
9) O.S 1472/2015	24) O.S 1392/2019
10) O.S1528/2015	25) O.S 108/2020
11) O.S 66/2017	26) O.S 514/2020
12) O.S 348/2017	27) O.S 712/2020
<b>HEARING</b>	<b>ORDERS</b>
13) O.S 1520/2014	28) O.S 1120/2008
14) O.S 54/2017	29) O.S 1118/2009
15) O.S 144/2017	<b>JUDGMENT</b>
	30) O.S 1034/2013

  
IInd Addl. Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru.  
Cause List of 29.09.2020

1<sup>st</sup> Session 11.00 am

Hearing

1. O.S. 63/2015
2. O.S. 783/2015
3. O.S. 167/2017
4. O.S. 1643/2019
5. O.S. 401/2013

Arguments

6. O.S. 777/2007
7. O.S. 71/2009
8. O.S. 343/2016
9. O.S. 591/2011
10. O.S. 1379/2011

Evidence

11. O.S. 37/2012
12. O.S. 421/2012
13. O.S. 741/2012
14. O.S. 1163/2012
15. O.S. 1193/2012

2<sup>nd</sup> session 2.45 PM

Hearing

1. O.S. 1055/2014
2. O.S. 515/2015
3. O.S. 209/2018
4. O.S. 87/2020
5. O.S. 1167/2019

Arguments

6. O.S. 529/2012
7. O.S. 547/2018
8. O.S. 1125/2005
9. O.S. 1127/2005
10. O.S. 1129/2005

Evidence

11. O.S. 1267/2012
12. O.S. 1537/2012
13. O.S. 89/2013
14. O.S. 91/2013
15. O.S. 1787/2013

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District  
Bengaluru